

(2) A copy of Notification No. GSR 613(E) (Hindi and English versions) published in Gazette of India dated the 15th October, 1982 together with an explanatory memorandum regarding exemption on tyres specified in the Table appended to the Notification from excise duty, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT—5573/80].

REVIEWS ON AND ANNUAL REPORTS OF UTTAR PRADESH STATE AGRO INDUSTRIAL CORPORATION LTD. LUCKNOW FOR 1977-78 AND ORISSA AGRO INDUSTRIES CORPORATION LTD. CUTTACK FOR 1976-77 AND TWO STATEMENTS FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:

(a) (i) Review by the Government on the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1977-78.

(ii) Annual Report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the Year 1977-78 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5576/82].

(b) (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1976-77.

(ii) Annual Report of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1976-77 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (1) above.

[Placed in Library. See No. LT—5575/82].

COINAGE (STANDARD WEIGHT AND REMEDY OF THE COMMEMORATIVE COINS OF TWENTY PAISE AND TEN PAISE COINED FOR "WORLD FOOD DAY") RULES, 1982, NOTIFICATIONS UNDER GOLD (CONTROL) ACT, 1968, CENTRAL EXCISE RULES, 1944, NOTIFICATIONS ENFORCING THE PROVISIONS OF CENTRAL SALES TAX ACT, 1956 IN SIKKIM FROM 1ST OCTOBER, 1982 ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table.

(1) A copy of the Coinage (Standard Weight and Remedy of the Commemorative Coins of Twenty Paise and Ten Paise coined for "World Food Day") Rules, 1982. (Hindi and English versions) published in Notification No. S.O. 728(E) in Gazette of India dated the 12th October, 1982 under sub-section (3) of section 21 of the Coinage Act, 1906.

[Placed in Library. See No. LT—5573/82].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 114 of the Gold (Control) Act, 1968:-

(i) The Gold Control (Forms, Fees and Miscellaneous Matters) Amendment Rules, 1982, published in Notification No. S.O. 40(E) in Gazette of India dated the 14th October, 1982.

(ii) The Gold Control (Licencing of Dealers) Amendment Rules, 1982 published in Notification No. S.O. 741 (E) in Gazette of India dated the 14th October, 1982.

(iii) The Gold Control (Licencing of Dealers) Amendment Rules, 1982 published in Notification No. S.O. 742(E) in Gazette of India dated the 14th October, 1982.

(iv) The Gold Control (Forms, Fees and Miscellaneous Matters) Amendment Rules, 1982 published in